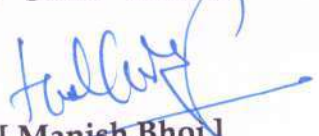


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA

CONSTITUTION OF KOLKATA BENCHES FROM 25/11/2024 TO 28/11/2024
[29/11/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"Patna" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"C" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"SMC" Bench (Hybrid)	Dr. Manish Borad, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"Guwahati" Bench (Hybrid)	Dr. Manish Borad, Accountant Member & Shri Manomohan Das, Judicial Member (Hybrid Court Hearing after "SMC" Bench)
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after "C" Bench)
"B" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM)

- Note : 1. "A" Bench will function after completion of "C" Bench.**
2. "Guwahati" Bench will function after completion of "SMC" Bench.


[Manish Bhoi]
Assistant Registrar
ITAT, Kolkata
12/11/2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 25-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID :- XRE-HVRQ-HEH, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/XRE-HVRQ-HEH](https://meet.google.com/XRE-HVRQ-HEH), TIME :- HYBRID COURT HEARING AFTER "C" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 37/KOL/2024	2015-16	[D] MCK PGE PROJECTS LLP	
2	IT(SS)A 38/KOL/2024	2016-17	[D] MCK PGE PROJECTS LLP	
3	IT(SS)A 127/KOL/2024	2021	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
4	ITA 1216/KOL/2023	2017-18	[A] AWAS DEVCON PVT. LTD.	
5	ITA 1217/KOL/2023	2015-16	[A] AWAS DEVCON PVT. LTD.	
6	ITA 366/KOL/2024	2015-16	[A] RAKESH DAGA	
7	ITA 1202/KOL/2024	2021-2022	[A] M/S. LUPMEX VINCOM PVT. LTD.	
8	ITA 1432/KOL/2024	2015-16	[D] JYOTI PATODIA	
9	CO 27/KOL/2024	2015-16	[A] JYOTI PATODIA	
10	ITA 1436/KOL/2024	2021-22	[D] SHRIMARC MALL LLP	
11	ITA 1804/KOL/2024	00	[A] B.G. FOUNDATION	
12	ITA 1820/KOL/2024	2014-2015	[A] KUSTOMER TRADECOM LLP (EARLIER KNOWN AS SWETAMBARI TRADECOM LLP)	
13	ITA 2034/KOL/2024	2020-2021	[A] PCBL LIMITED	
14	ITA 2040/KOL/2024	2020-2021	[A] TRISITA ENGINEERING LLP	
15	ITA 2044/KOL/2024	2018-2019	[A] GOPAL BANIK	
16	ITA 2045/KOL/2024	2019-2020	[A] GOPAL BANIK	
17	ITA 2046/KOL/2024	2017-2018	[A] DEBRUP BANIK	
18	ITA 2054/KOL/2024	2013-14	[D] MANSAMATA VYAPAAR PRIVATE LIMITED	
19	ITA 1234/KOL/2024	2012-13	[A] GERMINDA PRIVATE LIMITED	


Assistant Registrar
22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 26-NOVEMBER-2024 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID :- XRE-HVRQ-HEH, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/XRE-HVRQ-HEH](https://meet.google.com/XRE-HVRQ-HEH), TIME :- HYBRID COURT HEARING AFTER "C" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2688/KOL/2018	2012-13	[A] M/S. SHREEDHAN MERCANTILE PVT. LTD.	
2	ITA 409/KOL/2024	2012-13	[D] TIRUMALA REALCON PRIVATE LIMITED	
3	ITA 561/KOL/2024	2017-18	[A] P.C. DEY AND SON DISTRIBUTORS PRIVATE LIMITED	
4	ITA 1290/KOL/2024	2016-2017	[A] HLA HOTELS CITY INN LTD.	
5	ITA 1299/KOL/2024	2020-2021	[A] BIRAMPUR S.K.U.S. LIMITED	
6	ITA 1481/KOL/2024	2012-13	[D] AMODINI VYAPAR PVT LTD	
7	ITA 1676/KOL/2024	2015-2016	[A] RASHMI PODDAR	
8	ITA 1716/KOL/2024	2012-2013	[A] ADIDARSHAN TRADEWING PRIVATE LIMITED	
9	ITA 1920/KOL/2024	2012-2013	[A] CHANDRAMA PRASAD GUPTA	
10	ITA 2061/KOL/2024	2017-2018	[D] MEENAR POLYARDS YARNS LIMITED	
11	ITA 1/KOL/2024	2009-10	[A] AHINSHA MANAGEMENT PVT. LTD.	
12	ITA 2/KOL/2024	2010-11	[A] AHINSHA MANAGEMENT PVT. LTD.	
13	ITA 816/KOL/2024	2012-13	[A] ARS FINANCIAL CONSULTANTS PVT. LTD.	
14	ITA 270/KOL/2024	2015-16	[A] RAM AWATAR DHOOT	


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22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF A BENCH FOR 27-NOVEMBER-2024 (WEDNESDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID :- XRE-HVRQ-HEH, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/XRE-HVRQ-HEH](https://meet.google.com/XRE-HVRQ-HEH), TIME :- HYBRID COURT HEARING AFTER "C" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 74/KOL/2024	2015-16	[D] AMBICA INDUSTRIES	
2	IT(SS)A 75/KOL/2024	2016-17	[D] AMBICA INDUSTRIES	
3	ITA 483/KOL/2024	2017-18	[A] SANKOPARA COUNTRY SPIRIT SHOP	
4	ITA 505/KOL/2024	2012-13	[A] NANDLAL COMMERCIAL PRIVATE LIMITED	
5	ITA 1174/KOL/2024	2016-2017	[A] SOCIETY FOR THE BETTERMENT OF EDUCATION, MIDNAPRE	
6	ITA 1175/KOL/2024	2017-2018	[A] SOCIETY FOR THE BETTERMENT OF EDUCATION	
7	ITA 1336/KOL/2024	2014-2015	[A] MEERA SONTALIA	
8	ITA 1670/KOL/2024	2018-19	[D] SHILPI MODI	
9	ITA 1671/KOL/2024	2019-20	[D] SHILPI MODI	
10	ITA 1672/KOL/2024	2018-19	[D] RAVI MODI	
11	ITA 1673/KOL/2024	2019-20	[D] RAVI MODI	


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22-Nov-2024

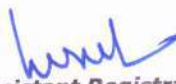
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 28-NOVEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID :- XRE-HVRQ-HEH, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/XRE-HVRQ-HEH](https://meet.google.com/XRE-HVRQ-HEH), TIME :- HYBRID COURT HEARING AFTER "C" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1348/KOL/2023	2016-17	[D] PRANAB DAS	
2	ITA 5/KOL/2024	2017-18	[A] AVIJIT ROY	
3	ITA 90/KOL/2024	2014-15	[A] DHANVIRDHI FINANCIALS CONSULTANTS PRIVATE LIMITED	
4	ITA 420/KOL/2024	2017-18	[D] JKJ JEWELLERS (HCM	
5	ITA 511/KOL/2024	2011-12	[A] RELIABLE HIDES PRIVATE LIMITED	
6	ITA 514/KOL/2024	2015-16	[D] BASUKINATH RETAILS PRIVATE LIMITED	
7	ITA 1444/KOL/2024	2015-16	[D] S M NIRYAT PVT. LTD.	
8	ITA 1445/KOL/2024	2018-19	[D] S M NIRYAT PVT. LTD.	
9	ITA 1446/KOL/2024	2019-20	[D] S M NIRYAT PVT. LTD.	
10	ITA 1455/KOL/2024	2017-18	[D] H PORT EMP CO SOCY LIMITED	
11	ITA 1458/KOL/2024	2017-18	[D] REGENT HIRISE PRIVATE LIMITED	
12	ITA 2064/KOL/2024	2015-2016	[A] WEST BENGAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	
13	ITA 2067/KOL/2024	2013-2014	[A] SHRI NITYANAND PANDEY	
14	ITA 2070/KOL/2024	2016-2017	[A] METMAGNA PROJECTS PVT. LTD.	
15	ITA 2074/KOL/2024	2011-12	[D] UNICORN TOWNSHIP (P) LTD.	
16	CO 26/KOL/2024	2017-18	[A] JKJ JEWELLERS HCM	
17	CO 38/KOL/2024	2011-12	[A] UNICORN TOWNSHIP PRIVATE LTD.	


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22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 25-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 441/KOL/2024	2007-08	[A] BAGARIA LEASING PVT. LTD.	
2	ITA 442/KOL/2024	2008-09	[A] BAGARIA LEASING PVT. LTD.	
3	ITA 669/KOL/2024	2015-16	[A] SUBODH ADHIKARY	
4	ITA 1071/KOL/2024	2012-13	[D] DHANLAXMI TIE-UP PRIVATE LIMITED	
5	CO 33/KOL/2024	2012-13	[A] DHANLAXMI TIE UP PRIVATE LIMITED	
6	ITA 1253/KOL/2024	2018-19	[D] BINDHYA BASHINI TRADERS	
7	ITA 1269/KOL/2024	2021-2022	[A] PRAVESH KUMAR JAISWAL	
8	ITA 1314/KOL/2024	2018-2019	[A] CHEDI SONKAR	
9	ITA 1498/KOL/2024	2017-2018	[A] ANIRUDDHA KUNDU	
10	ITA 1720/KOL/2024	2019-20	[D] ANUP KUMAR LAKHOTIA	
11	ITA 2035/KOL/2024	2011-12	[A] M/S. BENGAL SHRISTI INFRASTRUCTURE DEVELOPMENT LTD.	
12	ITA 2038/KOL/2024	2016-2017	[A] THE INDRA COMPANY LIMITED (AS SAUMYA TRADE & FISCAL SERVICES P. LTD. MERGED INTO THE INDRA CO. LTD.)	
13	ITA 2047/KOL/2024	2014-15	[D] ASHOK KUMAR BHOTIKA	
14	ITA 2052/KOL/2024	00	[A] PAYAL SOCIAL AND CULTURAL ORGANISATION	
15	ITA 2055/KOL/2024	2016-17	[D] SUCCESS TOURS AND TRAVELS PRIVATE LIMITED	


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22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 26-NOVEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID= RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1162/KOL/2023	2005-2006	[D] EMAS EXPRESSWAY PRIVATE LIMITED	
2	ITA 3/KOL/2024	2017-18	[A] BALAKA COLD STORAGE PVT. LTD.	
3	ITA 487/KOL/2024	2013-14	[A] BIMLA DEVI GUPTA	
4	ITA 726/KOL/2024	2017-18	[A] SACHIN AGARWAL	
5	ITA 1008/KOL/2024	2014-15	[D] CITY ALLOYS PRIVATE LIMITED	
6	ITA 1472/KOL/2024	2021-2022	[A] M/S. SAMRIDDH WIRE PRODUCTS PVT. LTD.	
7	ITA 1609/KOL/2024	2012-13	[A] FASTSPEED CREATION PRIVATE LIMITED	
8	ITA 1700/KOL/2024	2009-2010	[A] QUIVER COMMERCIAL (P) LTD.	
9	ITA 1705/KOL/2024	2012-13	[D] RITESH PROPERTIES PRIVATE LIMITED	
10	ITA 1918/KOL/2024	2015-16	[D] ARYA REALTY DEVELOPERS PRIVATE LIMITED	
11	ITA 2058/KOL/2024	2015-2016	[A] SECURED HOME FINANCE LIMITED	
12	ITA 2059/KOL/2024	2016-2017	[A] SECURED HOME FINANCE LIMITED	


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22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 27-NOVEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID= RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1149/KOL/2023	2011-2012	[A] TAPAN KANTI ROY	
2	ITA 1450/KOL/2023	2015-156	[D] FUNNY COMMOTRADE PRIVATE LIMITED	
3	ITA 864/KOL/2024	2021-2022	[A] STEEL SE ENGINEERING PRIVATE LIMITED	
4	ITA 1087/KOL/2024	2012-13	[D] ARCH VYAPAAR P PRIVATE LIMITED	
5	CO 21/KOL/2024	2012-13	[A] ARCH VYAPAAR P PRIVATE LIMITED	
6	ITA 1092/KOL/2024	2012-13	[D] CHAMPION DEALTRADE PRIVATE LIMITED	
7	ITA 1101/KOL/2024	2019-2020	[A] GREENZEN BIO PVT. LTD.	
8	ITA 1566/KOL/2024	Income Tax Officer, Ward 11(1)	[A] DIGANTA INFRACON PRIVATE LIMITED	


Assistant Registrar
22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 28-NOVEMBER-2024 (THURSDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1001/KOL/2013	2009-10	[A] M/S. LAHOTI INDIA LTD	
2	ITA 1456/KOL/2023	2016-17	[D] ORBONA STONE PRODUCT	
3	ITA 1095/KOL/2024	2010-11	[A] Y.G. CAPITAL LTD.	
4	ITA 1117/KOL/2024	2016-17	[D] ORION ABASAAN PVT. LTD.	
5	ITA 1291/KOL/2024	2009-10	[D] SUMERU RETAILERS PRIVATE LIMITED	
6	CO 15/KOL/2024	2009-10	[A] SUMERU RETAILERS PRIVATE LIMITED	
7	ITA 1615/KOL/2024	2018-2019	[D] SAWANSUKHA JEWELLERS PRIVATE LIMITED	
8	CO 32/KOL/2024	2018-2019	[A] SAWANSUKHA JEWELLERS PRIVATE LIMITED	
9	ITA 2065/KOL/2024	2012-2013	[A] SHRI MADHO TIWARI	
10	ITA 2068/KOL/2024	2017-2018	[A] GOUTAM DEY	
11	ITA 2071/KOL/2024	2006-2007	[A] RESPONSE INDIA PVT. LTD.	
12	ITA 2075/KOL/2024	2010-11	[D] RASHI IMPEX (P) LTD	


Assistant Registrar
22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 25-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID IS=XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 288/KOL/2023	2020-21	[A] HITACHI RAIL STS AUSTRALIA PTY LTD	
2	ITA 289/KOL/2023	2020-21	[A] HITACHI RAIL STS S.P.A	
3	ITA 1011/KOL/2023	2016-17	[A] RAJKUMARI AGARWAL	
4	ITA 1463/KOL/2023	2017-18	[D] KULUT SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
5	ITA 92/KOL/2024	2014-15	[D] SHREEKRISHAN GOSWAMI	
6	IT(SS)A 112/KOL/2024	2014-2015	[A] ANAND SUREKA	
7	ITA 1892/KOL/2024	2014-2015	[A] BRIJ GOPAL DAGA	
8	ITA 1893/KOL/2024	2015-2016	[A] BRIJ GOPAL DAGA	
9	ITA 1896/KOL/2024	2014-2015	[A] VIKASH AGARWAL	
10	ITA 1902/KOL/2024	2018-2019	[A] ANIMESH MUKHERJEE	
11	ITA 1903/KOL/2024	2019-2020	[A] ANIMESH MUKHERJEE	
12	ITA 1907/KOL/2024	2012-2013	[A] INTELLIGENT INFRASTRUCTURE LTD.	
13	ITA 1913/KOL/2024	2017-18	[D] MISSION VYAPAAR PRIVATE LIMITED	
14	ITA 1915/KOL/2024	2020-21	[D] UTTARAYAN TRUST FOR EDUCATION SOCIAL WELFARE	
15	ITA 1922/KOL/2024	2015-2016	[A] JADUPUR ANCHAL SAMABAY KRISHI UNNAYAN SAMITY	
16	ITA 1926/KOL/2024	2012-13	[D] SALASAR FINANCIAL ADVISORY SERVICES PVT. LTD.	


Assistant Registrar
22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 26-NOVEMBER-2024 (TUESDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID IS=XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 475/KOL/2018	2009-10	[D] M/S. GRAPHITE INDIA LTD.	
2	ITA 476/KOL/2018	2010-11	[D] M/S. GRAPHITE INDIA LTD.	
3	ITA 477/KOL/2018	2011-12	[D] M/S. GRAPHITE INDIA LTD.	
4	ITA 478/KOL/2018	2013-14	[D] M/S. GRAPHITE INDIA LTD.	
5	ITA 1076/KOL/2018	2012-13	[D] M/S. GRAPHITE INDIA LTD.	
6	CO 67/KOL/2018	2009-10	[A] GRAPHITE INDIA LTD.	
7	CO 68/KOL/2018	2010-11	[A] GRAPHITE INDIA LTD.	
8	CO 69/KOL/2018	2011-12	[A] GRAPHITE INDIA LTD.	
9	CO 70/KOL/2018	2013-14	[A] GRAPHITE INDIA LTD.	
10	CO 80/KOL/2018	2012-13	[A] M/S. GRAPHITE INDIA LTD.	
11	IT(SS)A 179/KOL/2023	2015-16	[A] ATUL CHANDRA DAS	
12	IT(SS)A 180/KOL/2023	2016-17	[A] ATUL CHANDRA DAS	
13	IT(SS)A 181/KOL/2023	2017-18	[A] ATUL CHANDRA DAS	
14	ITA 1312/KOL/2023	2014-15	[A] CHITTARANJAN GHOSH	
15	IT(SS)A 30/KOL/2024	2010-11	[A] SANTOSH KUMAR KEDIA, HUF	
16	IT(SS)A 31/KOL/2024	2011-12	[A] SANTOSH KUMAR KEDIA, HUF	
17	ITA 1229/KOL/2024	2013-14	[A] PINGLE COMMOTRADE PVT. LTD.	
18	ITA 1230/KOL/2024	2013-14	[A] PINGLE COMMOTRADE PVT LTD.	
19	ITA 1235/KOL/2024	2012-13	[A] M/S. PINGLE COMMOTRADE PVT. LTD.	
20	ITA 1384/KOL/2024	2011-2012	[A] ARINDAM MUKHERJI	
21	ITA 1385/KOL/2024	2012-2013	[A] ARINDAM MUKHERJI	
22	ITA 1931/KOL/2024	2022-2023	[A] LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	
23	ITA 1932/KOL/2024	2020-2021	[A] PRIMETALS TECHNOLOGIES INDIA PVT. LTD.	
24	ITA 1937/KOL/2024	2013-2014	[A] SHANTI DEVI GUPTA	
25	ITA 1941/KOL/2024	2019-2020	[A] M/S. CROTON TRADING PVT. LTD.	


Assistant Registrar
22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 27-NOVEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID IS=XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 353/KOL/2014	2006-07	[D] M/S DATEX OHMEDA (INDIA) PVT. LTD.	
2	ITA 401/KOL/2014	2006-2007	[A] DATEX OHMEDA (INDIA) PVT. LTD.	
3	ITA 1319/KOL/2017	2007-08	[D] M/S. DATEX OHMEDA (INDIA) PVT. LTD.	
4	ITA 1361/KOL/2017	2007-08	[A] DATEX OHMEDA (INDIA) PVT. LIMITED	
5	ITA 226/KOL/2020	2008-09	[A] DATEX OHMEDA (INDIA) PRIVATE LIMITED	
6	ITA 2506/KOL/2017	2005-06	[D] M/S. DATEX OHMEDA (INDIA) PVT. LTD.	
7	ITA 156/KOL/2019	2005-06	[A] DATEX OHMEDA (INDIA) PRIVATE LIMITED	
8	ITA 466/KOL/2018	2011-12	[A] COAL INDIA LIMITED	
9	ITA 467/KOL/2018	2012-13	[A] COAL INDIA LIMITED	
10	ITA 622/KOL/2018	2011-12	[D] M/S. COAL INDIA LIMITED	
11	ITA 623/KOL/2018	2012-13	[D] M/S. COAL INDIA LIMITED	
12	ITA 1406/KOL/2019	2013-14	[A] M/S. COAL INDIA LIMITED	
13	ITA 1407/KOL/2019	2014-15	[A] M/S COAL INDIA LTD.	
14	ITA 1413/KOL/2019	2012-13	[D] M/S COAL INDIA LTD.	
15	ITA 1414/KOL/2019	2012-13	[D] M/S COAL INDIA LTD.	
16	ITA 1696/KOL/2019	2013-14	[D] M/S COAL INDIA LTD.	
17	ITA 1697/KOL/2019	2014-15	[D] M/S COAL INDIA LTD.	
18	ITA 551/KOL/2023	2015-16	[A] MANZAR HOSSAIN KHAN	
19	ITA 1301/KOL/2023	2008-09	[D] PCJ FINVEST PRIVATE LIMITED	
20	ITA 1308/KOL/2023	2012-13	[D] MEGAPIX SUPPLIERS PRIVATE LIMITED	
21	ITA 1549/KOL/2024	2020-2021	[A] SRI SRI KAIBALY YADHAM	


Assistant Registrar
22-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 28-NOVEMBER-2024 (THURSDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID IS=XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 740/KOL/2018	2013-14	[D] M/S. BERGER PAINTS INDIA LTD.	
2	ITA 2036/KOL/2019	2015-16	[D] M/S. BERGER PAINTS INDIA LTD.	
3	CO 38/KOL/2019	2015-16	[A] M/S. BERGER PAINTS INDIA LTD.	
4	CO 20/KOL/2024	2008-09	[A] ALCOM INVESTMENT PVT. LTD.	
5	ITA 16/KOL/2024	2008-09	[D] ALCOM INVESTMENT PVT. LTD.	
6	ITA 122/KOL/2024	2017-2018	[A] MUCHHAL AUTOLINKERS PRIVATE LIMITED	
7	ITA 289/KOL/2024	2011-12	[D] BATLIVALA AND KARANI SECURITIES INDIA PVT LTD	
8	ITA 292/KOL/2024	2014-15	[D] DHANVIRDHI FINANCIAL CONSULTANTS PRIVATE LIMITED	
9	ITA 295/KOL/2024	Assessment Year 2017-2018	[A] PRAKASH BHALOTIA	
10	ITA 1082/KOL/2024	2013-2014	[A] CRAWFORD MARKETING PVT. LTD.	
11	ITA 1260/KOL/2024	2012-2013	[A] M/S. EMERALD PROPERTIES PVT. LTD. (SUCCESSOR TO FAST MERCANTILES PVT. LTD.)	
12	ITA 1275/KOL/2024	2017-2018	[A] M/S. ANNLEELA VINIMAY (P) LTD.	
13	ITA 1289/KOL/2024	2014-2015	[A] JHV CONSTRUCTION CO. PVT. LTD.	
14	ITA 1298/KOL/2024	2017-2018	[A] RANJIT KUMAR PRAMANIK	
15	ITA 1405/KOL/2024	2018-2019	[A] ARTI SURANA	
16	ITA 1949/KOL/2024	2018-19	[D] ADARSH HEIGHTS PVT LTD	
17	ITA 1959/KOL/2024	2021-2022	[A] DEBANJAN CHATTERJEE	
18	ITA 1960/KOL/2024	2020-2021	[A] M/S. PHILIPS INDIA LIMITED	


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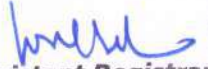
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 25-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
IN COURT ROOM 3****[HTTPS:MEET,GOOGLE.COM/WUJ-UMEQ-TBB](https://meet.google.com/WUJ-UMEQ-TBB),GOOGLE MEETING ID-WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1091/KOL/2024	2017-2018	[A] VIJAY RAJ DOSHI	
2	ITA 1237/KOL/2024	2019-20	[A] MR. SIDHARTHA SURANA	
3	ITA 1397/KOL/2023	2012-13	[A] MEGHA BADURKA	
4	ITA 1829/KOL/2024	2014-2015	[A] STAR TRAFIN PVT. LTD.	
5	ITA 1848/KOL/2024	2014-2015	[A] RAMESH KUMAR CHIRIMAR	
6	ITA 626/KOL/2024	2016-17	[A] BISHNUPUR ROWTARA PRIMARY AGRICULTURE CO-OPERATIVE CREDIT SOCIETY LIMITED.	
7	ITA 662/KOL/2024	2017-18	[A] MOSARRAT PERWEEN	
8	ITA 684/KOL/2024	2020-21	[A] BISHNUPUR ROWTARA PRIMARY AGRICULTURE CO-OPERATIVE CREDIT SOCIETY LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 26-NOVEMBER-2024 (TUESDAY)****BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
IN COURT ROOM 3****[HTTPS:MEET,GOOGLE.COM/WUJ-UMEQ-TBB](https://meet.google.com/WUJ-UMEQ-TBB),GOOGLE MEETING ID-WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1259/KOL/2024	2017-2018	[A] SASHA ASSOCIATION FOR CRAFT PRODUCERS, KOLKATA	
2	ITA 1571/KOL/2024	2011-2012	[A] MANJU DEVI DAFTARI	
3	ITA 1951/KOL/2024	2010-2011	[A] M/S. SHROFF PROPERTIES PVT. LTD.	
4	ITA 1958/KOL/2024	2017-2018	[A] GEONKHALI CO-OPERATIVE AGRICULTURAL CREDIT SOCIETY LIMITED	
5	ITA 1961/KOL/2024	2018-2019	[A] SHYAMGANJ PIRIJPUR SAMABAY KRISHI UNNAYAN SAMITY LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 27-NOVEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
IN COURT ROOM 3****[HTTPS:MEET,GOOGLE.COM/WUJ-UMEQ-TBB](https://meet.google.com/WUJ-UMEQ-TBB),GOOGLE MEETING ID-WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 147/KOL/2024	2017-18	[A] ARUN KUMAR GUPTA	
2	ITA 1490/KOL/2024	2018-2019	[A] GUNJA SAMABAY KRISHI UNNAYAN SAMITY LTD.	
3	ITA 1667/KOL/2024	2017-2018	[A] RUPA PAL	
4	ITA 1682/KOL/2024	2017-2018	[A] VIJAY KUMAR KEJRIWAL	
5	ITA 1684/KOL/2024	2013-14	[D] INTIME VANIJYA PRIVATE LIMITED	
6	ITA 1686/KOL/2024	2012-2013	[A] MANI MUNJAL	
7	ITA 1696/KOL/2024	2017-2018	[A] GENSPARES & SUPPLY CORPORATION	
8	ITA 1697/KOL/2024	2014-2015	[A] SHAKTIMATA DEALCOM PVT. LTD.	
9	ITA 1730/KOL/2024	2010-11	[D] YADAV PRASAD TOSNIWAL	
10	ITA 329/KOL/2024	2011-12	[A] M/S LECTRODRYER MARKETING PVT. LTD.	
11	ITA 330/KOL/2024	2012-13	[A] M/S LECTRODRYER MARKETING PVT. LTD.	
12	ITA 912/KOL/2024	2017-18	[A] PRAHALAD RAI SUTODIA	
13	ITA 949/KOL/2024	2020-21	[A] SAMPRATIK NEWS SERVICES P.LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 28-NOVEMBER-2024 (THURSDAY)****BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
IN COURT ROOM 3****[HTTPS:MEET,GOOGLE.COM/WUJ-UMEQ-TBB](https://meet.google.com/WUJ-UMEQ-TBB),GOOGLE MEETING ID-WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1164/KOL/2024	2012-13	[A] ANIL SONKAR	
2	ITA 1207/KOL/2024	2013-2014	[A] MANOJ KUMAR JAJU	
3	ITA 1351/KOL/2024	2015-16	[A] ASHOK KUMAR MALL	
4	ITA 1547/KOL/2024	2017-2018	[A] DILIP KUMAR AGRAWAL	
5	ITA 1580/KOL/2024	2017-2018	[A] BIBHA PANDEY	
6	ITA 1601/KOL/2024	2009-2010	[A] PIXEL COMMERCIAL PVT. LTD.	
7	ITA 2056/KOL/2024	2012-13	[A] NITESH MANDHYAN LR HIRANAND MANDHYAN	
8	ITA 2057/KOL/2024	2017-2018	[A] NANDAN LIVE STOCK DEVELOPMENT CO-OPERATIVE SOCIETY LTD.	
9	ITA 2062/KOL/2024	2018-19	[A] ASP FINCORP	
10	ITA 2066/KOL/2024	2014-2015	[A] DASPUR BLOCK-I CO-OPERATIVE AGRICULTURAL MARKETING SOCIETY LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 25-NOVEMBER-2024 (MONDAY)

**BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER
AND SHRI MANISH BORAD, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS							Bench	Remarks
Srl	Appeal Number				Assmt. Year	Assessee		
1	ITA	190	KOL	2024	2015-16	[A] PRADIP KUMAR JAJODIA (HUF)	A	
2	ITA	191	KOL	2024	2016-17	[A] PRADIP KUMAR JAJODIA, HUF	A	
3	ITA	192	KOL	2024	2017-18	[A] PRADIP KUMAR JAJODIA, HUF	A	

**BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS							Bench	Remarks
Srl	Appeal Number				Assmt. Year	Assessee		
1	ITA	1057	KOL	2023	2009-10	[A] SAMUDRA COMMOTRADE (P) LTD.	C	

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

PART HEARD MATTERS							Bench	Remarks
Srl	Appeal Number				Assmt. Year	Assessee		
1	ITA	1199	KOL	2023	2015-16	[A] NISHA BAHETI	B	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 26-NOVEMBER-2024 (TUESDAY)

**BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER
AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	152	KOL	2018	2013-14	[A] M/S. BINANI CEMENT LTD.	C	
2	ITA	470	KOL	2018	2013-14	[D] M/S. BINANI CEMENT LTD.	C	
3	ITA	611	KOL	2015	2010-2011	[D] M/S BINANI CEMENT LTD.	C	
4	ITA	1726	KOL	2014	2008-2009	[A] BINANI CEMENT LTD.	C	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 27-NOVEMBER-2024 (WEDNESDAY).

**BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER
AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	2013	KOL	2024	2024-2025	[A] ROTARY CLUB OF BALLYGUNGE CHARITABLE TRUST	A
2	ITA	2014	KOL	2024	2024-2025	[A] ROTARY CLUB OF BALLYGUNGE CHARITABLE TRUSTA	A


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 28-NOVEMBER-2024 (THURSDAY).

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	1440	KOL	2024	2018-2019	[A] M/S. KARVA AUTOMART LTD.	B

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	234	KOL	2023	2014-15	[D] M/S. PHILIPS CARBON BLACK LTD.	C

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

STAY APPLICATIONS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	SA	9	KOL	2024	2020-2021	[A] M/S. PHILIPS INDIA LIMITED	C


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